

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.146  
**CP(CAA)/8(MP)2022**  
in  
**CA(CAA)/2(MP)2022**

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

3B Blackbio Biotech India Ltd  
& Kilpest India Ltd

.....Applicants

**Order delivered on 31/03/2023**

**Coram:**

Ashok Kumar Bhardwaj, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Ms. Dharmishta N. Raval  
Ld. Adv. Mr. Kushagra Singh  
Ld. Adv. Mr. Hussain Ali

For the Respondent :

**ORDER**

Since one of us (Member Judicial) has to preside another Bench i.e., New Delhi Bench-2 in the afternoon, there is no time left to take up any further matter.

In the wake, hearing in the captioned matter is deferred to 04.05.2023.

Sd/-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

A. Bhadauria

Sd/-

**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**